

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 129, 150, 167, 184, 212, 224, 232, 247, 252, 253
of 2012 &
Appeal No. 53 of 2013

Dated : 24th September, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

APPEAL No. 129 of 2012

NTPC Ltd.

.... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Poorva Sahegal
Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. S Vallinayagam (R-7)
Mr. Manu Seshadri

APPEAL No. 150 of 2012

NTPC Ltd.

.... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Poorva Sahegal
Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for MPPMCL

APPEAL No. 167 of 2012

NTPC Ltd.

.... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
 Ms. Poorva Sahegal
 Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. Pradeep Misra
 Mr. Manoj Kr. Sharma (R-2)
 Mr. R.B. Sharma (R-3)
 Mr. Aashish Gupta
 Ms. Tarunima Vijra for R.4

APPEAL No. 184 of 2012

NTPC Ltd.

.... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
 Ms. Poorva Sahegal
 Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. Pradeep Misra
 Mr. Manoj Kr. Sharma (R-2)
 Mr. R.B. Sharma (R-7)
 Mr. Aashish Gupta
 Ms. Tarunima Vijra (R-8)

APPEAL No. 212 of 2012

NTPC Ltd.

.... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Poorva Sahegal
Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Manoj Kr. Sharma (R-2)
Mr. R.B. Sharma (R-7)
Mr. Aashish Gupta
Ms. Tarunima Vijra (R-8)

APPEAL No. 224 of 2012

NTPC Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Poorva Sahegal
Ms. Anushree Bardhan

Counsel for the Respondent(s): -

APPEAL No. 232 of 2012

NTPC Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Poorva Sahegal
Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Manoj Kr. Sharma (R-2)
Mr. R.B. Sharma (R-7)
Mr. Aashish Gupta
Ms. Tarunima Vijra (R-8)

APPEAL No. 247 of 2012

NTPC Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Poorva Sahegal
Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. S. Vallinayagam (R-7)

APPEAL No. 252 of 2012

NTPC Ltd.

.... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Poorva Sahegal
Ms. Anushree Bardhan

Counsel for the Respondent(s): -

APPEAL No. 253 of 2012

NTPC Ltd.

.... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Poorva Sahegal
Ms. Anushree Bardhan

Counsel for the Respondent(s): -

APPEAL No. 53 of 2013

NTPC Ltd.

.... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Poorva Sahegal
Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. Pradeep Mishra
Mr. Manoj Kr. Sharma (R-2)
Mr. R.B. Sharma (R-7)

ORDER

Post these matter for further hearing on **09.10.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js